

- (ii) Memo No. 2890/T2/72-73 Published in Andhra Pradesh Gazette dated the 29th January, 1973 making certain amendment to the Andhra Pradesh Excise (Lease of Right to Sell Liquor in Retail) Rules, 1969.

[Placed in Library. See No. LT-4956/73.]

SUMMARY OF BUDGET ESTIMATES FOR REVENUE AND EXPENDITURE OF AIR INDIA AND INDIAN AIRLINES FOR 1973-74 AND SUMMARY OF ACTUALS 1971-72, BUDGET ESTIMATES AND REVISED ESTIMATES, 1972-73 AND BUDGET ESTIMATES FOR 1973-74 OF AIR-INDIA AND INDIAN AIRLINES

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): On behalf of Dr. (Smt.) Sarojini Mahisbi, I beg to lay on the Table a copy each of the following प्रश्न (Hindi and English versions) under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954 :—

- (1) Summary of Budget Estimates for Revenue and Expenditure of Air India for the year 1973-74.
- (2) Summary of Actuals for the year 1971-72, Budget Estimates and Revised Estimates for the year 1972-73 and Budget Estimates for the year 1973-74 of Air India.
- (3) Summary of Budget Estimates for Revenue and Expenditure of the Indian Airlines for the year 1973-74.
- (4) Summary of Actuals for the year 1971-72, Budget Estimates and Revised Estimates for the year 1972-73 and Budget Estimates for the year 1973-74 of Indian Airlines.

[Placed in Library. See No. LT-4957/73.]

12.02 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 2) Bill, 1973 which was passed by the Lok Sabha at its sitting held on the 27th April, 1973, and transmitted to the Rajya Sabha, for its recommendations and to

state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.03 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 7th May, 1973, will consist of :—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion on the Resolution regarding Reports of the Railway Convention Committee.
- (3) Discussion on the Resolution regarding constitution of a new Railway Convention Committee.
- (4) Consideration and passing of :
 - (a) The North-Eastern Hill University Bill, 1973
 - (b) The Constitution (Thirty-first Amendment) Bill, 1973 on 8th May, 1974.
 - (c) The Code of Criminal Procedure Bill, 1972, as passed by Rajya Sabha.

श्री विभूति मिश्र (मोतीहारी) : अध्यक्ष महोदय, बिहार में हालत यह है कि गन्ना नहीं मिल रहा है, कोयला नहीं मिल रहा है, मिट्टी के तेल की कमी है। कितनी जगह पानी नहीं मिल रहा है। तो मैं चाहता हूँ कि सरकार इस के लिए किसी दिन चार घंटे रख दे ताकि बिहार की समस्याओं के ऊपर अच्छी तरह से चर्चा हो जाये और इसके पहले मंत्री जी एक बयान दें क्योंकि कृषि मंत्री से इसका संबंध है, उद्योग मंत्री से संबंध है और सब मंत्रियों से इसका संबंध है। तो इसके लिए समय दिया जाये ताकि बिहार की कठिनाई दूर हो सके।

श्री जगन्नाथ झा आजाद (भागलपुर) : अध्यक्ष महोदय, मैंने इसके पूर्व एक नोटिस दिया था कि बिहार में जो बहुत अधिक आजाद की, बिस्केटकर पेय बस की, कोयले की और सीमेंट की कमी है उस पर सबन में

चर्चा उठाने का अवसर हम लोगों को दिया जाये। लेकिन अब तक उस पर कोई निर्णय हुआ। मैं सरकार का ध्यान आकृष्ट करना चाहता हूँ कि कितनी ही जगह देबबर, बाँका के मेहरावाँ प्रखण्ड और अन्य स्थानों में पीने के पानी की अत्यन्त अभाव है। इसलिए इस की आवश्यकता को देखते हुए हम लोगों को यह अवसर दिया जाये कि अगले सप्ताह में इस पर चर्चा किया जा सके।

SHRI SAMAR GUHA (Contaj) : Sir, I wish to draw the attention of the Hon. Minister of External Affairs to a very major policy statement which has been made by the President of the U.S.A. in regard to the totality of the Indo-U.S. relations. He said :

"USA will not join any grouping or pursue any policies directed against India."

Then he said,

"USA does not want to join any armament race to jeopardise the peace in the sub-continent."

Sir, we naturally want that this House should know the reaction of the Government. I therefore request the Minister of External Affairs to make a statement thereon.

SHRI S. M. BANERJEE (Kanpur) : I request the Minister of Parliamentary Affairs to ask the Minister of Finance to have a discussion on the Third Pay Commission's report. This has already been laid on the Table of the House and Members have got copies. The Finance Minister probably has not made up his mind as yet, because this is being processed in the particular cell which has been created for this purpose. This is a major issue affecting 28 lakhs of Central Government employees and also of the three wings of Army, Navy and Air Force. Even if the Minister does not say this way or that way definitely, the least he could do is to discuss the various points at issue. Opposition Members who know something about it may be able to offer some suggestions etc. I am sure the hon. Minister will not deny this opportunity in this very session. We should have a discussion before the session adjourns.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, इस से पहले कि इस सदन की बैठक अनिश्चित काल के लिए स्थगित हो हमें देश के विभिन्न भागों में अन्न और पानी के दबाव के अभाव की जो गंभीर परिस्थिति पैदा हो गई है उस पर विचार करने का अवसर दिया जाना चाहिए। शिन्डे साहब ने कल एक वक्तव्य दिया था। उस में बिहार का कोई उल्लेख नहीं था। बिहार के साथ अन्य भागों में भी स्थिति भयंकर है और अगले दो महीने गर्मी के इस दृष्टि से बड़े भयावह मिद्ध होंगे। अनेक स्थानों पर पीने का पानी नहीं है। लोग खाद्यान्न और विशेषकर जल के अभाव में मरेंगे। इसलिए हम चाहते हैं कि सदन की बैठक स्थगित हो इससे पहले एक दिन इस पर सदन में चर्चा हो जाये जिस से सदस्य अपने अपने चुनाव क्षेत्रों में जा कर कुछ ऐसी बातें कह सकें जिस से जनता को ढाढ़स हो।

SHRI DHAMANKAR (Bhiwandi) : I want to draw the attention of the Government to the shortage of nylon and viscone yarn which is causing hardship to powerloom owners and handloom owners and creating unemployment to the weavers. Spinners are raising the prices of yarn and they refuse to deliver yarn to actual users. The spinners are holding it and creating artificial shortage. They are increasing the rates of the yarn because the Government is hesitating to implement the Tariff Commission's Report which will fix up the prices of yarn. Yarn has disappeared from the market and this is causing untold hardship. Government controlled cotton yarn which minimised the difficulties. But now this problem of nylon and Viscone yarn is adding to their difficulties. I request the Government to call a meeting of the spinners to prevail upon them to deliver the yarn to actual users at reasonable rate.

SHRI DINEN BHATTACHARYYA (Serampore) : I take this opportunity to bring to the attention of the Government one important matter which has also been mentioned in this House by my hon. friend Mr. Somnath Chatterjee. It is about the

shifting of the head office of the Jay Engineering Company from Calcutta to Delhi. Yesterday the management of the Jay Engineering Company, Charat Ram and Bharat Ram Co., held a meeting in the Asoka Hotel and they decided to shift this head office from Calcutta to Delhi. I ask the Minister of Parliamentary Affairs to ask Mr. Gokhale to make a statement. Fortunately, Mr. Gokhale is sitting here and he deals with Company Affairs. I request him to make a statement thereon. This shifting would cause untold hardship to lakhs and lakhs of workers.

MR. SPEAKER : This occasion is to be used only for making any suggestions in regard to including some business on the agenda. If any hon. Member wants any hon. Minister to make a statement on something, he can make a request to him during the week.

SHRI S. M. BANERJEE : Regarding the discussion on the Pay Commission's Report, he has not said anything.

SHRI K. RAGHURAMAIAH : As you have rightly pointed out, hon. Members can mention such matters as relate to a statement to be made by a Minister. Anyhow, such Ministers as are here have already heard what has been said, and as regards such Ministers as are not here, I shall duly convey the request of the hon. Members to them.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, क्या ये डाकखाना है, जो मंत्री यहाँ हैं उन्होंने सुन लिया, जो नहीं है उन को खबर भेज दी जायेगी। क्या ये उन से विचार-विनिमय कर के, सदन की भावना का सम्मान कर के, चर्चा तय नहीं कर सकते ?

अध्यक्ष महोदय : वह भी डाकखाने का काम करते हैं और मैं भी डाकखाने का काम करता हूँ।

SHRI G. VISWANATHAN (Wandiwash) : Yesterday, the hon. Minister assured us in the Business Advisory Committee that he would consult the concerned Minister and have a discussion on the Pay Commission's report. He must honour that assurance.

MR. SPEAKER : That is already settled. Why should the hon. Member mention what was settled inside the Business Advisory Committee, in the House? Now, it is for the hon. Minister. It is already there on record.

SHRI S. M. BANERJEE : The report of the Business Advisory Committee has been placed on the Table of the House, and presently, we shall be asked to vote for it.

श्री मधु लिनये (बांका) : मैं चाहता हूँ कि तीन प्रत्यावश्यक बिषयों पर अगले सप्ताह में चर्चा हो—1. टैरिफ कमीशन ने कुल्लिम घागे पर, मैन-मेड फाइबर्स और आर्टिफिशियल यार्न पर जो रिपोर्ट दी है, उस को आपने प्रकाशित नहीं किया है—मैं उस पर बहस चाहता हूँ, क्योंकि घागे की बढ़ी कमी है, बुनकर लोग भूखे मर रहे हैं। (2) सूत का जो सवाल है, जो मैंने कल उठाया था—सूत के अभाव के चलते उस के दाम 150 प्रतिशत बढ़ गये हैं, उस की वजह से लाखों बुनकर भूखे मर रहे हैं। 70 लाख बुनकर आज सूत पर निर्भर करते हैं—इस पर भी बहस का मौका दिया जाये। (3) पिछले सप्ताह मैंने कहा था कि पेय-जल का अभाव है, मेरे क्षेत्र में, पूरे बिहार में, महाराष्ट्र में, राजस्थान में और समूचे हिन्दुस्तान में अभाव है—इस पर बहस करने का मौका दिया जाय।

12.13 hrs.

BUSINESS ADVISORY COMMITTEE

TWENTY-NINTH REPORT

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI K. RAGHU-
RAMAIAH) : I beg to move :

"That this House do agree with the Twenty-Ninth Report of the Business Advisory Committee presented to the House on the 3rd May, 1973."

SHRI DINEN BHATTACHARYYA
(Serampore) : What about the suggestions
put forward here?